

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		Summary of claims received		Summary of claims admitted					
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	13,22,18,709.1	1	42132228	1,85,621	1,85,621	3	Note 1
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	36685753	0	0	36685753	36685753	4	Note 2
5	Operational creditors (Workmen)	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	9	
Total		3	168904462	1	42132228	36871374	36871374		

Note: 1: Amount admitted provisionally as per Claim Submitted by Punjab National Bank. CD has not given Tally data.
 Note: 2: The claim of Kalyan Janata Sahakari Bank Ltd under verification is Unsecured Financial Creditor has been asked to provide documents of its Partners, being initiator of CIRP.



Annexure-1

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024(intimation received on 15.10.2024)

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
					NIL							



Annexure-2

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
						NIL						




Annexure - 3

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Punjab National Bank	4.11.2024	42317849	42132228	Financial (ODI Facility)	42132228	Nil	NO	100	0	0	1,85,621	1,85,621	The initial charge was created on Rs. 2800000 as per Charge filed with ROC. Personal Guarantee by Directors: 1. Mr. Mukesh Pandey 2. Mrs. Suman Tripathy	



Note: Amount admitted provisionally as per claim submitted by Punjab National Bank. CD has not given tally data

Annexure - 4

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	Amount of claim					
1	A V Corporation		36685753		Unsecured loan given to CD	Demand Promissory Note executed	Not Clear Under verification		0	0	36685753	36685753	Initiator of CIRP. The IRP has written mail to provide documents post filing of claims and the document is still awaited. Related party not clear as on date	



 RANJAN KUMAR MAHTO
 REG. NO. 480723/
 18/11/2012-16/12/2019
 PROFESSIONAL

(Handwritten Signature)

Annexure – 6

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remark
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
											There is no employee as on date as explained by Ex-management
					NIL						



(Handwritten signature)

Annexure - 7

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024

List of creditors as on: 07.11.2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
						NIL						Intimation letter to Govt Department as per data provided by Ex-manage ment sent by IRP -Income Tax -GST/STO



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Annexure – 8

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024; List of creditors as on: 07.11.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							



Annexure – 9

Name of the corporate debtor: Marut Creative Infra Pvt Ltd; Date of commencement of CIRP: 10.10.2024; List of creditors as on: 07.11.2024

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
						NIL						

